

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:198  
ANSWERED ON:26.07.2010  
VIOLATION OF CEASEFIRE AGREEMENT  
Ramasubbu Shri S.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has taken cognizance of the recent incidents of Pak troops violating the ceasefire agreement along the International Border and Line of Control;
- (b) if so, the details thereof for the last three years;
- (c) whether the Government has taken any steps to ensure peace on the border;
- (d) if so, the details thereof; and
- (e) the number of soldiers dead/injured due to violation of ceasefire agreement during the said period?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam. The details of ceasefire violations along the International Border and Line of Control are as under:-

Year International Border Line of Control

2007 02 21

2008 07 77

2009 05 28

(c) & (d): Government of India has taken up the issue of cease fire violations with Pakistan consistently. All such violations of cease fire are also taken up with Pak military authorities at the appropriate level through the established mechanism of hotline, flag meetings as well as weekly talks between the Director Generals of Military Operations.

(e):

Year Fatal Non-Fatal

2007 03 07

2008 05 15

2009 04 10